

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100406/2014	The State Bhandup P.S Vs Sameer Gajanan Gugare	Adv. Salsingkar
2	POCSO SPL CASE	100191/2015	The State Dharavi Police Station Vs Mohamed Shabir Mohamed Taslim Shah	
(Main Matter REMAND APPL POCSO/0100020/2015)				
<u>HEARING</u>				
3	ABA	100178/2020	Jeegar Navin Chandra Vs State Mulund Police Station	Henna P Shah
4	ABA	100179/2020	Navin Chandra And 2 Others Vs State Mulund Police Station	Henna P Shah
<u>EVIDENCE PART HEARD</u>				
5	POCSO SPL CASE	100472/2016	The State Dharavi Police Station Vs Mohammed Shahabaz Irshad Ahmed Siddhiqi	
(Main Matter REMAND APPL POCSO/0100341/2016)				
<u>EVIDENCE</u>				
6	POCSO SPL CASE	100031/2019	The State of Bhandup Police Station Vs Mafizul Ismailali Biswas and Other 01	PP
<u>CHARGE</u>				
7	POCSO SPL CASE	100009/2017	MAHIM POLICE STATION. Vs ARMAN SALIM KHAN	
(Main Matter POCSO SPL CASE/0100080/2016)				
8	POCSO SPL CASE	100588/2019	The State of Maharashtra- Parksite Police Station Vs Rahul Ravindra Padale	PP
<u>ORDER</u>				

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
9	ABA	100739/2020	Mustkeem Mobin Shaikh Vs The state of Maharashtra, Nirmal Nagar Police Station	Harsh D Sharma
<u>COMPLIANCE</u>				
10	POCSO SPL CASE	100331/2019	The State of Maharashtra - Nagpada Police Station Vs Mohd. Atik Mohd. Rafik Mansuri	PP
11	POCSO SPL CASE	100358/2019	The State of Maharashtra - Pant Nagar Police Station Vs Haresh Sopan Bhure	PP
12	POCSO SPL CASE	100367/2019	The State of Maharashtra - R.C.F. Police Station Vs Devendra @ Dharmendra @ Bothe Gangaprasad Patel	PP
<u>REPLY/SAY</u>				
13	POCSO M A	101265/2019	The State Worli P.Stn. Vs Unknown Person	
<u>APPEARANCE</u>				
14	REMAND APPL POCSO	101119/2018	The State of V.B. Nagar Police Station Vs Aasif Abdul Shaikh	PP
15	POCSO SPL CASE	100045/2019	The State of Nagpada Police Station Vs Mohd. Samsad Mohd. Hamid Shaikh @ Samjat Bhosra	PP
16	POCSO SPL CASE	100075/2019	The State of V.B. Nagar Police Station Vs Akshay Suresh Pawar	PP
17	POCSO SPL CASE	100128/2019	The State of Bhandup Police Station Vs Nikhil Nandkumar Ghavali	PP
18	SESSIONS CASE	100241/2019	The State of Maharashtra - Wadala T.T Police Station Vs Shakir Ali Vakil Khan and Ors. 2	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
19	SPL.CASE	105/2020	The State of Maharashtra - R.C.F. Police Station Vs Am Bahadur Thapa @ Abbu	PP
20	SPL.CASE	106/2020	The State of Maharashtra - Wadala T T Police Station Vs Rahul Fulkumar Dulgaj	PP
21	SPL.CASE	156/2020	The State of Maharashtra - Bhandup Police Station Vs Sachin Sambhaji Hegde	PP
22	SPL.CASE	162/2020	The State of Maharashtra - Nagpada Police Station Vs Gulam Mohammad Bulaki Ahamed Shaikh	PP
23	SPL.CASE	163/2020	The State of Maharashtra - Mahim Police Station Vs Manigandan Mariappan Arundadiyar @ Mani and others 03	PP
<u>DISCHARGE APPLICATION</u>				
24	POCSO SPL CASE	100080/2016	Mahim Police Station Vs Anas @ Adnan Salim Khan	

Sub Matter: POCSO SPL CASE/0100009/2017